GOVERNMENT OF INDIA HEAVY INDUSTRIES AND PUBLIC ENTERPRISES LOK SABHA

UNSTARRED QUESTION NO:3930
ANSWERED ON:21.03.2013
CORPORATE SOCIAL RESPONSIBILITY OF PSUS
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Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government proposes to increase the Corporate Social Responsibility (CSR) contribution of the Public Sector Undertakings (PSUs);
- (b) if so, the details thereof;
- (c) whether it is proposed to be implemented in the current financial year;
- (d) if not, the reasons therefor;
- (e) whether the PSUs have not achieved the CSR targets during the last three years and the current year; and
- (f) if so, the details thereof and the reasons therefor?

Answer

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

(a) & (b): Department of Public Enterprises (DPE) has issued revised guidelines on CSR and Sustainability to the Central Public Sector Enterprises (CPSEs) on 31st December, 2012 which would be effective from 1st April 2013. The new guidelines are in public domain and provide a slight change in the budgetary allocation in the case of CPSEs whose PAT (previous year) is above Rs. 500 crore. These CPSEs would now be required to allocate 1% to 2% of their PAT (previous year) instead of 0.5% to 2% as provided in the existing guidelines. The CSR Budget is to be fixed for each financial year. This fund does not lapse. The unutilized funds in a particular year are transferred to a CSR fund in which it accumulates. Loss making CPSEs are not mandated to earmark specific funds for CSR activities.